

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4474
ANSWERED ON:07.09.2012
IMPLEMENTATION OF ICDS SCHEME
Singh Shri Uday Pratap

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has decided to display the details of the beneficiaries under Integrated Child Development Services (ICDS) scheme at panchayat offices and anganwadi centres to check pilferage and ensure that supplementary nutrition reaches to the right beneficiary;
- (b) if so, whether the State Governments have been directed to devise web-based system to track movement of supplies to beneficiaries under ICDS Scheme ;
- (c) if so, the details thereof;
- (d) the response of the State Governments thereto;
- (e) whether the Government has also sought opinions of State Governments on the implementation of the ICDS Scheme; and
- (f) if so, the details thereof along with the steps taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): Ministry of Women and Child Development has recently proposed to the State Governments/ Union Territory Administrations on 03.05.2012 to display the list of women and children beneficiaries in every Anganwadi Centre (AWC) in the office of the Panchayat and in front of AWC at regular intervals to check pilferage and ensuring that supplementary nutrition reaches to the right beneficiary. In addition, giving of publicity in newspapers to the effect that such a list has been displayed in Panchayats and Anganwadis has also been advised.

State Governments/UT Administrations have also been directed to devise a web based system by which the dispatch and delivery of supplementary nutrition (SNP) could be uploaded by the manufacturers on the website of the State WCD indicating the movement of SNP to various AWCs from the manufacturers to the delivery points and the dates on which these have been delivered so that utilization could be tracked by the Department of WCD of State Governments.

(d): None of the State Governments/ UT Administrations have so far expressed difficulty in implementing the above proposals.

(e) & (f): Interaction with the State Governments/UT Administrations is a continuous process. The implementation of the ICDS Scheme is reviewed from time to time through Conferences, Review Meetings and Visits by the officers of the Ministry to States/UTs during which, they are advised to take corrective measures, if necessary and wherever warranted.